NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/129&130/CAA/2017

NAME OF THE PETITIONER(S)

: KARTHIK FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: IMPERIAL CONSULTANTS AND SECURITIES P LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROWAN JOOBBAKH

K. MAMI WAMMAN

Coursel forthelition (JHT) AR FOR OL

ORDER

Counsel for applicant present and filed an affidavit showing proof of service of notice to the Income Tax Department alongwith an acknowledgement. He prayed for time to make further submissions. Representative of the Official Liquidator present. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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